

**Central Administrative Tribunal
Principal Bench**

OA No.134/2019

New Delhi, this the 12th day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Ms. Snigdha Sharma,
aged – 40 years, 'B', TGT,
D/o Sh. Tarun Sharma,
R/o Plot No. 133, IInd Floor,
Gyan Khand-3, Indirapuram,
Ghaziabad (UP). ... Applicant

(By Advocate: Sh. Yogesh Sharma)

Versus

1. Govt. of NCT of Delhi,
Through the Chief Secretary,
New Secretariat, New Delhi.

2. The Secretary,
Department of Social Welfare,
Govt. of NCT of Delhi,
GLNS Complex, Delhi Gate, New Delhi-2.

3. The Deputy Director (Admin),
Department of Social Welfare,
Govt. of NCT of Delhi,
GLNS Complex, Delhi Gate,
New Delhi-2. ... Respondents

(By Advocate: Shri Amit Yadav)

ORDER (ORAL)**Justice L. Narasimha Reddy:-**

Learned counsel for the applicant submits that he has been instructed to withdraw the OA. Permission is accorded. The OA is dismissed as withdrawn.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/vb/